

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 264 OF 2014

Dated: 1st February, 2016

In the matter of:-

Punjab State Power Corporation Ltd. Appellant(s)
Versus	
Punjab State Electricity Regulatory Commission Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **03.03.2016**.

COURT MASTER